

## Purushotham Malli Vs State Of Karnataka & Ors

**Court:** Karnataka High Court At Bengaluru

**Date of Decision:** Jan. 28, 2025

**Hon'ble Judges:** N. V. Anjaria, CJ; M.I. Arun, J

**Bench:** Division Bench

**Advocate:** Arjun S K, Niloufer Akbar

**Final Decision:** Dismissed

### Judgement

N.V. Anjaria, CJ

1. Learned advocate Mr. S.K. Arjun for learned advocate Mr. Dhananjay Kumar for the petitioner files the memo seeking withdrawal of the petition.
2. Memo is taken on record.
3. In view of the memo, the petition is dismissed as withdrawn.